

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/2158/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Indira Barman,
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati, the 24th April, 2019.

Sub:- **Casual leave along with headquarter leave permission.**

Ref:- Your letter No. DJ(S) 1746 Dated, Tezpur, the 18.04.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave on 22.04.2019, leave on 23.04.2019 (to cast vote) alongwith head quarter leave permission on the aforementioned days till the morning of 24.04.2019, has been granted/ rejected.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/2159/A, dated 24.04.19

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

